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societies and Rs. 2.25 crores with Handloom Apex Cooperative society of Kerala.

(b) and (c) Government of India are considering ways and means to reduce accumulation of Handloom cloth) with Apex Body of handlooms and Primary Cooperative Societies in Kerala.

Violations of the tripartite agreement by the Shipping Companies in Calcutta

- ♦339. SHRI ANANDA pATHAK: Will the Minister of SHIPPING TRANSPORT be pleased to state:
- (a) whether Government are aware that the managements of the Shipping Companies in Calcutta are violating ths agreement reached at a tripartite meeting held o. the 6th April, 1974 by issuing malaflde chargesheets, suspension and retrenchment orders against the watchmen at the Calcutta Docks;
- (b) if so, what steps Government have taken in this regard?

STATE THE MINISTER OF IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) A telegram was received by the Central Government alleging, *inter-alia*, that shipping terests in Calcutta were deliberately flouting agreement dated 6/4/74 and that a large number of watchmen were chargesheeted and suspended on fab ricated grounds. No specific instances were mentioned in the telegram. The Labour Commissioner Regional (Central), Calcutta has stated that no representation regarding large retrenchment or chargesheet has been received by him from any of the unions operating amongst the watchmen in Calcutta Port.

(b) Does not arise as no specific instances have been reported.

Merger of Hindi-speaking villages of Punjab with Haryana

*340. SHRI RANBIR SINGH: WU the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that the Haryana Government have appointed a border area committee to ascertain the names of the Hindi-speaking villages contiguous to Haryana but included in Punjab at present;
- (b) if so, what are the names of such Hindi speaking villages; and
- (c) whether the Central Government propose to amend the relevant Central law with a view to merging these villages with Harvana?

THE MINISTER OF HOME AFFAIRS. (SHRI CHARAN SINGH): (a) The Government are not aware of the appointment of such a Committee by the Government of Haryana;

- (b) Does not arise:
- (c) The Government have no such proposal under consideration at present.

Production target of the Heavy **Engineering Corporation**

♦341. SHRI PRAKASH MEHROTRA: SHRIMATI HAMIDA HABIBULLAH: SHRI SAWAISINGH SISODIA:

Will the Minister of INDUSTRY be pleased to state:

- (a) whether it is a fact that the production by the Heavy Engineering Corporation during the current financial year is expected to be of the value of Rs. 60 crores against the target of Rs. 104 crores; and
- (b) if so, what are the reasons for the shortfall in production?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) The production in HEC during the current year will be substantially less than the target if Rs. 104 crores, and the present indications are that the total production may even be below Rs. 60

(b) A combination of factors, including deterioration in industrial relations during the initial part of the year, erratic power supply and break-